

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:90

ANSWERED ON:04.03.2013

DEVELOPMENT OF SPORTS

Kurup Shri N.Peethambara;Yadav Shri M. Anjan Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the funds allocated to improve the standard of sports during each of the last three years and the current year, State/Union Territory (UT)-wise;
- (b) whether the funds allocated have been utilised by the States/UTs for the development of sports;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has evolved any mechanism to ensure that the funds spent result in tangible benefits and if so, the details thereof; and
- (e) the other measures taken/being taken by the Government for development of sports in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO. 90 FOR 04/03/2013 REGARDING DEVELOPMENT OF SPORTS BY S/SHRI N. PEETHAMBARA KURUP & ANJAN KUMAR M. YADAV HON'BLE MEMBERS OF PARLIAMENT.

(a) The details of the funds allocated to improve the standard of sports under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS) during each of last three years and the current year to the State/UT's are as Annexure-I (a to d) to IV.

(b) & (c) Yes, madam. The detailed position about fund allocation and utilization under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme by the States/UTs are as Annexure- V(a to d). Some of the States/UTs have not utilized the funds granted to them fully or partially, mostly the fund granted for infrastructure development. The Ministry of Youth Affairs & Sports has been taken up the matter with the State Governments who are unable to spent the funds, for refunding the same with interest. Under the Urban Sports Infrastructure Scheme (USIS), the two States namely, Punjab and West Bengal did not utilize the fund allocated to them in the year 2010-11. Hence, they have been asked to return the amount along with interest @10%per annum in accordance with the provision contained in General Financial Rules (GFR).

(d) Yes, Madam. The State Government have been asked to submit the Utilization certificates for the fund released to them and also submit the progress report for which they have utilized the money. As reported by the State Governments till now, the playfields have been developed in 56414 village panchayats and 1739 block panchayats. This Ministry is also providing the funds to States/UTs for conducting the Lower Level Rural Competitions and Women Competitions. Till March, 2012 nearly 1,01,33,729 Men & Women have participated throughout the country in the competitions conducted under PYKKA Scheme. A strong monitoring mechanism has been introduced for effective implementation and achieving the target in time for implementation of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA). Eminent sports persons are engaged as PYKKA observers, whose services are utilized to monitor and inspect three distinct areas viz playfield development including management of the facilities, training of Kridashrees and conduct of the competitions. The execution of the projects under Urban Sports Infrastructure Scheme (USIS) is monitored by a committee.

(e) Under the PYKKA scheme, Kridashrees are engaged, who are young, energetic and sports lovers having represented at District/State/National level. Kridashrees are honorary community coaches/sports volunteers at the village and block panchayat levels. In addition to managing the village sports facilities, they act as sports trainers, motivators and counsellors to encourage the whole community to participate in sports and games on a regular basis. There is a proposal to get two projects, namely, a Long Term Plan for development of talent in Olympic Sports and setting up of District Level Sports Schools. The proposal is in conceptual stage. A draft concept note for Long Term Plan for development of talent in Olympic sports was prepared and placed in the Department's website inviting suggestions of all concerned stakeholders and general public. Further, an Inter Ministerial Group (IMG) has been constituted in regard to setting up of sports schools with members from other Ministries/Departments of the Government. The first meeting of the IMG was held on 15.02.2013. After obtaining the views of all stakeholders and general public, these schemes will be formulated in due course.

In addition to the efforts being made by State Governments to develop sports, the Sports Authority of India (SAI) implements several Sports Promotional Schemes to develop excellence among sports persons in the country at Sub Junior, Junior & Senior level. The schemes are:

- (i) National Sports Talent Contest (NSTC),
- (ii) Army Boys Sports Company (ABSC),
- (iii) Special Areas Games (SAG)
- (iv) Sports Training Centre(STC),
- (v) Centre of Excellence (COE),
- (vi) Come & Play Scheme.